

COURT NO. 10
THE HONOURABLE MS JUSTICE B S BHANUMATHI

To be Heard on Tuesday The 21st day of July 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>ADMISSION (STAMPS AND REGISTRATION)</u>					
1	WP/18529/2026 IA 1/2026 Direction Petition	M. RAJENDRAN Vs THE STATE OF ANDHRA PRADESH	CHAMARTHY LEELA SRINNIVASA VARMA	GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	CHITTOOR
2	WP/18585/2026 IA 1/2026 Direction Petition	CANARA BANK Vs THE STATE OF ANDHRA PRADESH	T B L MURTHY	GP FOR COMMERCIAL TAX GP FOR REVENUE	PRAKASAM
3	WP/18904/2026 IA 1/2026 Direction Petition IA 2/2026 Direction Petition	P KHAMRUNNISA Vs THE STATE OF ANDHRA PRADESH	KRANTHI KUMAR PASUMARTHI	GP FOR REGISTRATION AND STAMPS	YSR KADAPA
4	WP/19123/2026 IA 1/2026 Direction Petition	KOMANDURI KALYANA VENKATESWARA SWAMY Vs THE STATE OF ANDHRA PRADESH	NAGARAJU N	GP FOR REGISTRATION AND STAMPS	EAST GODAVARI
5	WP/19173/2026 IA 1/2026 Direction Petition	KARLAGUNTA RATHNAKAR Vs THE STATE OF ANDHRA PRADESH	PETLURI NAGA RAJU	GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	WEST GODAVARI
6	WP/19201/2026 IA 1/2026 Direction Petition	DEVARAPALLI NARAYANA Vs THE STATE OF ANDHRA PRADESH	S JAGAJJIVANRAM	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	PRAKASAM
7	WP/19248/2026 IA 1/2026 Direction Petition	K. ESWARAI AH Vs THE SUB-REGISTRAR TIRUPATI	D KISHORE KUMAR	GP FOR REGISTRATION AND STAMPS	CHITTOOR
8	WP/19330/2026 IA 1/2026 Direction Petition	KARANAM DHANALAKSHMI Vs THE STATE OF ANDHRA PRADESH	RAMA MOHAN RAO KOTHA	GP FOR REGISTRATION AND STAMPS	GUNTUR
9	WP/19478/2026 IA 1/2026 Direction Petition	S. VENKAT NARAYANA Vs THE STATE OF ANDHRA PRADESH	R GOPI MOHAN	GP FOR REGISTRATION AND STAMPS	KURNOOL
10	WP/19525/2026 IA 1/2026 Direction Petition	SANGHAMITRA ESTATESDEVELOPERS AND BUILDERS Vs THE STATE OF ANDHRA PRADESH	K RAMA KOTESWARA RAO	GP FOR REGISTRATION AND STAMPS GP FOR ENDOWMENTS	VIZIANAGARAM
11	WP/19612/2026 IA 1/2026 Direction Petition	BODICHARLA SUBBAMMA Vs THE STATE OF ANDHRA PRADESH	SHAIK SHAHEDAZ	GP FOR REGISTRATION AND STAMPS	YSR KADAPA
12	WP/19632/2026 IA 1/2026 Direction Petition	GANGARAJU SUBRAMANYAM RAJU Vs THE STATE OF ANDHRA PRADESH	SUDEEPTHI POTLURI	GP FOR REGISTRATION AND STAMPS	YSR KADAPA
13	WP/19635/2026	UNION BANK OF INDIA	V.V.L.N.PURNESH	GP FOR REGISTRATION	KRISHNA

	IA 1/2026 Suspension Petition	Vs THE STATE OF ANDHRA PRADESH		AND STAMPS	
14	WP/19666/2026 IA 1/2026 Direction Petition	IKF HOME FINANCE Vs THE STATE OF ANDHRA PRADESH	SHEIK HASEENA BEGUM	GP FOR REGISTRATION AND STAMPS	KRISHNA
15	WP/19691/2026 IA 1/2026 Direction Petition	NEERUKATTU RAMULAMMA Vs THE STATE OF ANDHRA PRADESH	K RAGHU VEER	GP FOR REGISTRATION AND STAMPS GP FOR REVENUE	PRAKASAM
16	WP/19745/2026 IA 1/2026 Direction Petition	PALURI RAMA Vs THE STATE OF ANDHRA PRADESH	P RAJASEKHAR	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VIZIANAGARAM
17	WP/19821/2026 IA 1/2026 Direction Petition	K V R CONSTRUCTIONS Vs THE STATE OF ANDHRA PRADESH	A SREEDHAR	GP MUNICIPAL ADMN AND URBAN DEV AP GP FOR REVENUE	KRISHNA
18	WP/19824/2026 IA 1/2026 Direction Petition	TIPIRI GANESH Vs THE STATE OF ANDHRA PRADESH	P.VENKATA NARASIMHULU	GP FOR REVENUE GP FOR HOME	CHITTOOR
19	WP/19884/2026 IA 1/2026 Direction Petition	KODAVALLA BHULAKSHMI Vs THE STATE OF ANDHRA PRADESH	S JAGAJJIVANRAM	GP FOR REGISTRATION AND STAMPS	PRAKASAM
20	WP/19897/2026 IA 1/2026 Direction Petition	B.SADA SIVA SASTRY Vs THE STATE OF ANDHRA PRADESH	SHAIK RAFI	GP FOR REGISTRATION AND STAMPS	KRISHNA
FOR INSTRUCTIONS					
21	WP/2042/2023 IA 1/2023 Direction Petition	T YOGANJULU REDDY Vs THE STATE OF AP	CHALASANI AJAY KUMAR	GP FOR SERVICES I GP FOR REGISTRATION AND STAMPS	CHITTOOR
22	WP/23811/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition	SURESH KUMAR JAIN Vs THE STATE OF ANDHRA PRADESH	S SYAMSUNDER RAO	GP FOR COMMERCIAL TAX GP FOR REGISTRATION AND STAMPS R3 R4 R5 UNSERVED,	KRISHNA
23	WP/2796/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KADIYALA SITHA MAHA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	VISHNU VARDHAN REDDY PAGADALA	GP FOR SOCIAL WELFARE CHILUKURI NARENDRA BABU GP FOR REGISTRATION AND STAMPS	GUNTUR
24	WP/8601/2026 IA 1/2026 Direction Petition WP/8602/2026 WP/8604/2026 WP/8605/2026 WP/8607/2026 WP/8609/2026 WP/8610/2026 WP/8612/2026 WP/8613/2026 WP/8616/2026	SIRAPAVARAPU NARASIMHA REDDY Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS 30/06	VISAKHAPATNAM
25	WP/8602/2026 IA 1/2026 Direction Petition	K LALITHA DEVI Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
26	WP/8604/2026 IA 1/2026 Direction Petition	G ESWAR RAO Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM

27	WP/8605/2026 IA 1/2026 Direction Petition	K. THAMMA REDDY Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
28	WP/8607/2026 IA 1/2026 Direction Petition	KOLAGANI MURALI KRISHNA Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
29	WP/8609/2026 IA 1/2026 Direction Petition	POTTAPU RAMA RAO Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
30	WP/8610/2026 IA 1/2026 Direction Petition	KOLAGANI VARA LAKSHMI Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
31	WP/8612/2026 IA 1/2026 Direction Petition	SRIDHARALA VEERABHADRA RAO Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
32	WP/8613/2026 IA 1/2026 Direction Petition	GORLI CHANDRA RAO Vs THE STATE OF AP	SOMISETTY GANESH BABU	GP FOR REVENUE	VISAKHAPATNAM
33	WP/8616/2026 IA 1/2026 Direction Petition	RUTTALA SANYASI RAO Vs THE STATE OF ANDHRA PRADESH	SOMISETTY GANESH BABU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
34	WP/15545/2026 IA 1/2026 Direction Petition IA 2/2026 Miscellaneous Petition	SUNDARAM HOME FINANCE LIMITED Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR REGISTRATION AND STAMPS R2 R3 R4 R5 UNSERVED,17/06	CHITTOOR
35	WP/15910/2026 IA 1/2026 Direction Petition	SHRIRAM CHITS (INDIA) PVT LTD Vs THE STATE OF AP	R SUDHA RANI	GP FOR REGISTRATION AND STAMPS 14/07	KRISHNA
36	WP/16083/2026 IA 1/2026 Direction Petition	BOYA LAKSHMAMMA @ LAKSHMIDEVI Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR REVENUE '14/07	KURNOOL
37	WP/17480/2026 IA 1/2026 Direction Petition	MADALA VARAMMA Vs THE STATE OF ANDHRA PRADESH	SIVAPRASAD REDDY VENATI	GP FOR REVENUE	SPS NELLORE
38	WP/17541/2026 IA 1/2026 Direction Petition	SREEHARI REDDY Vs THE STATE OF ANDHRA PRADESH	SURYAM GANNAVARAPU	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS SHAIK KHAJA BASHA	SPS NELLORE
39	WP/17740/2026 IA 1/2026 Direction Petition	K.CHENNA REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	ANANTAPUR
40	WP/18054/2026 IA 1/2026 Direction Petition	PENTELE SATYANARAYANA Vs THE STATE OF ANDHRA PRADESH	NAGA PRAVEEN VANKAYALAPATI	GP FOR REGISTRATION AND STAMPS	PRAKASAM
41	WP/18394/2026 IA 1/2026 Direction Petition	YERUBANDI SATYA CHANDRA Vs THE STATE OF ANDHRA PRADESH	HARI KRISHNA TATA	GP FOR REGISTRATION AND STAMPS	EAST GODAVARI

42	WP/18495/2026 IA 1/2026 Direction Petition	KARICHETI SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	PALA KARTHI KIRAN	GP FOR REVENUE 14/07	PRAKASAM
43	WP/18537/2026 IA 1/2026 Suspension Petition	PULIVAITHI ANUSHA Vs THE STATE OF ANDHRA PRADESH	SRINIVASU L	GP FOR REVENUE	PRAKASAM
44	WP/18637/2026 IA 1/2026 Direction Petition	POLAVARAPU PADMAJA Vs THE STATE OF ANDHRA PRADESH	SIREESHA RANI VALLABHANENI	GP FOR REGISTRATION AND STAMPS	KRISHNA
45	WP/18702/2026 IA 1/2026 Direction Petition	BATTULA VIJAYA LAKSHMI Vs THE STATE OF AP	CH VENKAT RAMAN	GP FOR REVENUE SIREESHA RANI VALLABHANENI SC For MUNICIPALITIES	PRAKASAM
46	WP/18741/2026 IA 1/2026 Direction Petition	KALINGA SEEMA SEVA SAMITHI Vs THE STATE OF ANDHRA PRADESH	S SRINIVASA RAO	GP FOR REGISTRATION AND STAMPS	SRIKAKULAM
47	WP/18819/2026 IA 1/2026 Direction Petition	BOGINENI KASAI AH Vs STATE OF ANDHRA PRADESH	NAVULURU KRISHNA SAI	GP FOR REGISTRATION AND STAMPS	PRAKASAM
48	WP/18911/2026 IA 1/2026 Stay Petition	SRI BRAMARAMBHA MALLIKARJUNA RAJAKA ANNADANA SATRAM Vs THE GOVERNMENT OF ANDHRA PRADESH	V BABY RANI	GP FOR REGISTRATION AND STAMPS T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION)	KURNOOL
49	WP/18965/2026 IA 1/2026 Direction Petition	SRI. ADARI KOTESWARA RAO Vs THE STATE OF ANDHRA PRADESH	ARUN KUMAR R	GP FOR REGISTRATION AND STAMPS	VISAKHAPATNAM
50	WP/19026/2026 IA 1/2026 Direction Petition	LANKA SRINIVASA RAO @ RAMESH Vs THE STATE OF ANDHRA PRADESH	ANGURU MANOHAR	GP FOR REVENUE	VISAKHAPATNAM

COURT NO. 10**THE HONOURABLE MS JUSTICE B S BHANUMATHI****To be Heard on Tuesday The 21st day of July 2026(AFTER MOTION LIST - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR COUNTER</u>					
51	WP/2441/2023 IA 1/2023 Direction Petition	KOVVURU VENKATA SUBBA REDDY Vs THE STATE OF AP	V R REDDY KOVVURI	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	YSR KADAPA
52	WP/14381/2026 IA 1/2026 Direction Petition	SINGOTI MANJULA Vs THE STATE OF ANDHRA PRADESH	MANOJ KUMAR.S	GP FOR REGISTRATION AND STAMPS GP FOR ENDOWMENTS V.DYUMANI (SC for TTD)	CHITTOOR
53	WP/15859/2026 IA 1/2026 Direction Petition	GANGAVARAPU JAGAJEEVAN RAO Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	GP FOR SOCIAL WELFARE GP FOR REGISTRATION AND STAMPS	PRAKASAM
<u>FOR DISMISSAL</u>					
54	WP/2391/2023 IA 1/2023 Direction Petition IA 1/2026 Leave Petition	POTHINENI VENKATA SUBBAIAH Vs THE STATE OF AP	V ROOPESH KUMAR REDDY	GP FOR REGISTRATION AND STAMPS (AP)	YSR KADAPA
55	WP/2396/2023 IA 1/2023 Direction Petition	CHILAKA ANIL KUMAR Vs THE STATE OF AP	NIMMAGADDA REVATHI	GP FOR REGISTRATION AND STAMPS (AP)	PRAKASAM
56	WP/2534/2023 IA 1/2023 Direction Petition	S KHASIM MIAH Vs THE STATE OF AP	S V RUTHVIK	GP FOR REGISTRATION AND STAMPS (AP)	KURNOOL
<u>FOR ORDERS</u>					
57	WP/2028/2023 IA 1/2023 Direction Petition	M/S. SRI SATYA SURYA POULTRIES Vs STATE BANK OF INDIA	K GANI REDDY	S SATYANARAYANA MOORTHY GP FOR REVENUE	EAST GODAVARI
58	WP/22448/2023 IA 1/2023 Stay Petition IA 2/2023 Direction Petition IA 1/2024 Leave Petition IA 2/2024 Vacate Stay Petition IA 3/2024 Vacate Stay Petition IA 1/2025 Implead Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Implead Petition	KANCHARLA RAMABRAHMAM Vs THE STATE OF ANDHRA PRADESH	A MUNEENDHAR REDDY	GP FOR REVENUE M KESAVA RAO GP FOR REVENUE (AP) K SWARNA SESHU K SARVA BHOUMA RAO R2 R3 R8 UNSERVED,	VISAKHAPATNAM
59	WP/7348/2026 IA 1/2026 Direction Petition	NANDIMANDALAM SURESH RAJU Vs THE STATE OF AP	CHILUKURI KARTHIK	GP FOR REGISTRATION AND STAMPS	YSR KADAPA
60	WP/17399/2026 IA 1/2026 Stay Petition	POTLURI APPARAO Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR SERVICES I	EAST GODAVARI

ADMISSION(WAKE BOARD)

61	WP/29194/2024 IA 1/2024 Direction Petition IA 1/2025 Implead Petition	MADDINENI PULLAIAH Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR REVENUE G VIVEKANAND MASALEGAR HIDAYATHULLA SHAIK KHAJA BASHA (H C J NOTE)	KURNOOL
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ADMISSION (STAMPS AND REGISTRATION)

62	WP/1586/2023 IA 1/2023 Suspension Petition IA 2/2023 Leave Petition IA 1/2025 Leave Petition	AMERICAN BAPTIST FOREIGN MISSION SOCIETY Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ASSIGNMENT (AP) ARAVALA RAMA RAO(SC FOR APSRTC KKAC) PART HEARD	PRAKASAM
63	WP/1594/2023 IA 1/2023 Direction Petition	B MUNI VENKATA RAJU Vs THE STATE OF ANDHRA PRADEASH	GIRI BABU MARTHI	GP FOR REGISTRATION AND STAMPS (AP) S PARINEETA	CHITTOOR
64	WP/1757/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition	K. NIRMALA Vs THE STATE OF ANDHRA PRADESH	NAGAM CHANDRASEKHAR REDDY	GP FOR REGISTRATION AND STAMPS (AP) GP FOR ENDOWMENTS	CHITTOOR
65	WP/1770/2023 IA 1/2023 Direction Petition	DASARI GNANARAJ PAUL Vs THE STATE OF ANDHRA PRADESH	MADHU SUDANA SAI RAM ASADI	GP FOR REGISTRATION AND STAMPS (AP)	GUNTUR
66	WP/1825/2023 IA 1/2023 Direction Petition	M/S. JAYABHERI PROPERTIES PVT.LTD. Vs THE STATE OF ANDHRA PRADESH	V V PRABHAKARA RAO	GP FOR REGISTRATION AND STAMPS (AP) V Y PRABHUVU	GUNTUR
67	WP/2155/2023 IA 1/2023 Direction Petition	RK PURUSHOTHAM Vs THE STATE OF ANDHRA PRADESH	CH SRINIVAS	GP FOR REVENUE T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR ENDOWMENTS	CHITTOOR
68	WP/7087/2023 IA 1/2023 Suspension Petition IA 2/2023 Leave Petition IA 3/2023 Leave Petition	GUNTURI MARIYAMMA Vs THE STATE OF ANDHRA PRADESH	SITA RAM CHAPARLA	GP FOR REGISTRATION AND STAMPS (AP) SARATH KUMAR D MOHAMMED GAYASUDDIN	PRAKASAM
69	WP/10081/2023 IA 1/2023 Suspension Petition IA 1/2026 Implead Petition	ONTERU NAGENDRA KUMAR YADAV Vs THE STATE OF AP	KOCHIRI RAJA SHEKAR	GP FOR REGISTRATION AND STAMPS (AP) EATHAKOTA VENKATA RAO	SPS NELLORE
70	WP/19243/2023 IA 1/2023 Dispense with Petition IA 2/2023 Direction Petition IA 1/2024 Leave Petition	BAGOLU SURENDRA REDDY Vs THE STATE OF ANDHRA PRADESH	T D PANI KUMAR	GP FOR REGISTRATION AND STAMPS (AP) T VENU GOPAL SC FOR ENDOWMENTS (RAYALASEEMA REGION) GP FOR ENDOWMENTS	SPS NELLORE
71	WP/28348/2023 IA 1/2023 Direction Petition	K JEEVAN Vs THE STATE OF ANDHRA PRADESH	S VARADARAJULU CHETTY	GP FOR REVENUE GP FOR ROADS BUILDINGS	CHITTOOR
72	WP/30883/2023 IA 1/2023 Direction Petition IA 1/2025 Vacate Stay Petition IA 1/2026 Additional Material Petition	ARAVA VEERAVENI Vs THE STATE OF ANDHRA PRADESH	G RAMESH BABU	GP FOR REVENUE D KRISHNA MURTHY GP FOR REGISTRATION AND STAMPS R11 R12 UNSERVED,	EAST GODAVARI

73	WP/33552/2023 IA 1/2023 Direction Petition	ELURI SITA DEVI Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR REGISTRATION AND STAMPS (AP) R2 R4 R8 R9 R10 R11 R12 R13 R14 R15 UNSERVED,	EAST GODAVARI
74	WP/7155/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition WP/905/2025	MAVULETI KANAKAMMA Vs THE STATE OF ANDHRA PRADESH	KOPPARTHI SUMATHI	GP FOR REVENUE	KRISHNA
75	WP/905/2025 IA 1/2025 Direction Petition IA 2/2025 Vacate Stay Petition IA 3/2025 Leave Petition	MAVULETI HARISH PRASAD Vs THE STATE OF ANDHRA PRADESH	PILLIX LAW FIRM	GP FOR REGISTRATION AND STAMPS GP FOR REGISTRATION AND STAMPS KOPPARTHI SUMATHI	KRISHNA
76	WP/15172/2025 IA 1/2025 Suspension Petition	PARVEZ MOHAMMAD Vs THE STATE OF ANDHRA PRADESH	NUTHALAPATI MOHAN	GP FOR REGISTRATION AND STAMPS DODDALA KOTESWRA RAO KARUMANCHI INDRANEEL BABU	GUNTUR
77	WP/29292/2025 IA 1/2025 Direction Petition	BORA SRINIVASA REDDY Vs THE STATE OF ANDHRA PRADESH	BALUSUPATI RAVINDRA KUMAR	GP FOR REGISTRATION AND STAMPS GP FOR ENDOWMENTS GP FOR SOCIAL WELFARE MD SALEEM PASHA SC For A.P.State Waqf Board for SKM VSP	VISAKHAPATNAM
78	WP/33151/2025 IA 1/2025 Direction Petition IA 1/2026 Leave Petition WP/9697/2024	PILLUPUDI PRAMEELA Vs THE STATE OF ANDHRA PRADESH	KALAKOTI SUNIL KUMAR	GP FOR REGISTRATION AND STAMPS ANUP KOUSHIK KARAVADI V VINOD K REDDY V DYUMANI GP FOR REVENUE .	EAST GODAVARI
79	WP/9697/2024 IA 1/2024 Direction Petition IA 1/2025 Leave Petition	UNION BANK OF INDIA (ERSTWHILE ANDHRA BANK) Vs THE STATE OF ANDHRA PRADESH	V DYUMANI	GP FOR REGISTRATION AND STAMPS (AP) ANUP KOUSHIK KARAVADI V VINOD K REDDY	EAST GODAVARI
80	WP/727/2026 IA 1/2026 Direction Petition	MUTTA SRINIVASA RAO Vs THE STATE OF ANDHRA PRADESH	RAJESH MATCHA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS GP FOR ENDOWMENTS	VISAKHAPATNAM
81	WP/8212/2026 IA 1/2026 Direction Petition	R. REKHA Vs THE STATE OF ANDHRA PRADESH	DEVI PRASAD MANGALAPURI	GP FOR REVENUE V ESWARIAH CHOWDARY POTHAM VENGALA REDDY SC For M.Corporation in Rayalaseema region In GP FOR REGISTRATION AND STAMPS	CHITTOOR
82	WP/9802/2026 IA 1/2026 Direction Petition WP/16867/2026	KURI GANGA RAJU Vs THE STATE OF ANDHRA PRADESH	BALA DASTAGIRI P	GP FOR REVENUE	GUNTUR
83	WP/16867/2026 IA 1/2026 Direction Petition IA 2/2026 Implead Petition	KURRI GANGA RAJU Vs THE STATE OF ANDHRA PRADESH	BALA DASTAGIRI P	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS	GUNTUR

84	WP/13289/2026 IA 1/2026 Direction Petition	INDIAN BANK Vs THE STATE OF ANDHRA PRADESH	V DYUMANI	GP FOR REGISTRATION AND STAMPS	PRAKASAM
85	WP/15949/2026 IA 1/2026 Direction Petition	PULLA UMA MAHESH Vs THE STATE OF AP	C PRAKASH REDDY	GP FOR REGISTRATION AND STAMPS	EAST GODAVARI
86	WP/17303/2026 IA 1/2026 Direction Petition	SRI A BRAHMA REDDY Vs THE STATE OF ANDHRA PRADESH	CH VENKAT RAMAN	GP FOR REGISTRATION AND STAMPS 7/07	GUNTUR
87	WP/17803/2026 IA 1/2026 Direction Petition	MARRIPALLI BABU Vs THE STATE OF ANDHRA PRADESH	SATYANARAYANA NIMMALA	GP FOR REGISTRATION AND STAMPS	YSR KADAPA
88	WP/18068/2026 IA 1/2026 Direction Petition	MADDULA SAMPATH Vs THE STATE OF ANDHRA PRADESH	ALAPATI LALITH NIKHIL	GP FOR REGISTRATION AND STAMPS	GUNTUR
89	WP/18542/2026 IA 1/2026 Direction Petition	POLAVARAPU RAGHAVA RAO Vs THE STATE OF ANDHRA PRADESH	MULLAPUDI SATYANARAYANA	GP FOR REGISTRATION AND STAMPS GP FOR HOME JOSYULA BHASKARA RAO (SC FOR E D)	GUNTUR

FINAL HEARING

90	WP/7034/2023 IA 1/2023 Direction Petition IA 2/2023 Direction Petition IA 3/2023 Leave Petition IA 4/2023 Leave Petition	AVILIGONDLA GANGAPPA Vs THE STATE OF ANDHRA PRADESH	ABHISHEK NAIDU AKKENA	GP FOR REVENUE GP FOR REGISTRATION AND STAMPS (AP) GP FOR ASSIGNMENT (AP)	ANANTAPUR
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FOR EXTENSION OF INTERIM ORDERS

91	WP/14065/2025 IA 1/2025 Suspension Petition IA 2/2025 Direction Petition IA 3/2025 Vacate Stay Petition	JONNALAGADDA NUKALAMMA Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR REGISTRATION AND STAMPS V V N NARASIMHAM GP FOR REVENUE	KRISHNA
92	WP/15883/2026 IA 1/2026 Stay Petition	TUBES INVESTMENTS OF INDIA LTD Vs THE STATE OF ANDHRA PRADESH	VENKATRAM REDDY MANTUR	GP FOR REGISTRATION AND STAMPS 7/07	CHITTOOR
93	WP/15934/2026 IA 1/2026 Suspension Petition	P V SEETHARAMA GUPTA Vs STATE OF ANDHRA PRADESH	SRINIVASULU KURRA	GP FOR REGISTRATION AND STAMPS	PRAKASAM
94	WP/16935/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition	SELAM KOMALA KUMAR Vs THE STATE OF ANDHRA PRADESH	SAI GANGADHAR CHAMARTY	GP FOR REGISTRATION AND STAMPS A S C BOSE (SC FOR MUNICIPAL CORPORATIONS AP) KALLA TULASI DURGAMBA GP MUNICIPAL ADMN AND URBAN DEV AP	SPS NELLORE

AT 2.15 PM MATTERS

95	WP/22326/2025 IA 1/2025 Stay Petition IA 1/2026 Miscellaneous Petition IA 2/2026 Leave Petition IA 3/2026 Leave Petition IA 4/2026 Leave Petition IA 6/2026 Implead Petition	YADLAPATI CHANDANA Vs THE STATE OF ANDHRA PRADESH	LEO LAW ASSOCIATES LLP	GP FOR REVENUE V SURYA KIRAN KUMAR GP FOR REGISTRATION AND STAMPS CKR ASSOCIATES GP MUNICIPAL ADMN AND URBAN DEV AP	GUNTUR
96	WP/15672/2026 IA 1/2026-Direction Petition	MYLAVARAPU SUBBARAYUDU Vs THE STATE OF ANDHRA PRADESH	SRINIVASA RAO PAPPU	GP FOR REGISTRATION AND STAMPS 14/07	PRAKASAM